CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the **08th** day of **February** 2019

Original Application No. 330/00118 of 2019

Hon'ble Ms. Ajanta Dayalan, Member – A Hon'ble Mr. Rakesh Sagar Jain, Member – J

Byas Muni, S/o Kedar Nath, R/o 779 F, Parvati Puram, Chaksha Hussain, Panchpedva, Ram Janaki Nagar, Barsatpur, District Gorakhpur (Uttar Pradesh).

...Applicant

By Adv : Shri Prakash Rai

VERSUS

- 1. General Manager Personnel / Mechanical Northern Eastern Railway, Gorakhpur.
- 2. The Chief Workshop Manager / Chief Personnel Officer, Workshop, North Eastern Railway, Gorakhpur.
- 3. The Chief Workshop Engineer, North Eastern Railway, Gorakhpur.

...Respondents

By Adv: Shri P.K. Rai

ORDER

By Hon'ble Ms. Ajanta Dayalan, Member - A

Heard Shri Prakash Rai, learned counsel for the applicant and Shri P.K. Rai, learned counsel for the respondents.

- 2. Learned counsel for the applicant seeks to withdraw this OA. He wishes to make representation before the respondents first.
- 3. In view of the above submission of the applicant, the OA is dismissed as withdrawn. No costs.
- 4. In case the representation is made by the applicant, we expect the respondents to take a decision as expeditiously as possible.

(Rakesh Sagar Jain) Member (J) (**Ajanta Dayalan**) Member (A)